



3rd Dr. R.U. SINGH MEMORIAL NATIONAL MOOT COURT COMPETITION

14th – 16th February, 2020



Faculty of Law, University of Lucknow

Invitation Brochure

Organized By:
Lucknow University
Moot Court Association



FROM THE DESK OF

VICE CHANCELLOR:



The legal field is getting competitive day by day. Without practical knowledge and skills it is not possible for our emerging law practitioner's or jurists to walk along with the future of legal development.

The Lucknow University Moot Court Association endeavour to organise 3rd Dr. R. U. Singh Memorial National Moot Court Competition in February, 2020 is commendable. I welcome and extend my warm greetings to the participants and hope the competition turns out to be a knowledgeable experience for one and all.

Shri. S.K. Shukla
Vice Chancellor
University of Lucknow

HEAD AND DEAN:



I feel elated to announce that Lucknow University Moot Court Association is going to organise the 3rd Dr. R.U. Singh Memorial National Moot Court Competition.

Quality research, fluency in speaking, patient listening and persuasiveness are all quintessential attributes of a law student. These can be learned by participating in moot court competitions.

I humbly invite students of all Law Institutions to participate in the competition. Greetings and best wishes to all.

Prof. C.P. Singh
Head and Dean
Faculty of Law,
University of Lucknow

FROM THE DESK OF

TEACHER CONVENOR:



It is an honour for Lucknow University Moot Court Association that it has been bestowed with the privilege to organise the 3rd Dr. R.U. Singh Memorial National Moot Court Competition from 14th – 16th February, 2020.

Society needs erudite judges and advocates. Producing a knowledgeable law professional is a laborious task. It requires cumulative effort and commitment of the institution and the students as well. Inquisitive students assist teachers in upgrading their methods of teaching.

Moot Court is an activity which benefits all law students in expanding their intellect and legal understanding. With this view we encourage law students to be a part of the competition and embark on a knowledgeable journey with us. We extend our best wishes to all the participants.

Mr. Panchrishi Dev Sharma
Chairman
Lucknow University Moot Court Association
(LUMA)

LUCKNOW: The city of Nawabs

Fondly known as the “City of Nawabs”. Lucknow is known for its “Tehzeeb” i.e. the mannerism and sophistication. Alongside Agra and Varanasi, it is part of Uttar Pradesh Heritage Arc. The city boasts of various tourists attractions like- Bara and Chota Imambara, Lucknow Zoological Garden, Chattar Manzil and many more. Owing to its reputation as the City of Gardens, Lucknow is home to one of the biggest parks in India the Janeshwar Mishra Park and Ambedkar Park. Other attractions of the city include the shopping arcades of Hazaratganj, Chowk and Aminabad. Its extravagant chicken embroidery mesmerise people of cultures.



There are plethora of Nawabi cuisine shops the popular being Tunday Kababi all around Lucknow offering the finest Mughlai food. The building of Lucknow High Court Bench of Allahabad is no less than an architectural marvel. It's interiors are a treat for the eyes of legal professionals and students.

UNIVERSITY OF LUCKNOW

Founded in 1867, LU is one of the oldest institutions of Indian higher education. It is affiliated to University Grants Commission; Association of Commonwealth Universities (ACU); Association of Indian Universities (AIU); Distance Education Council (DEC); National Assessment and Accreditation Council (NAAC); National Council of Teacher Education (NCTE) and Bar Council of India (BCI).



NEW CAMPUS (FACULTY OF LAW):

The Faculty of Law, University of Lucknow has been pioneer legal institution of India. The Law Faculty was separated from main Campus and shifted to the new Campus on the Sitapur Road, Lucknow from 2002-03.

Its alumni include Dr. Avtar Singh, the well known authority on Contract Law; Dr. A.T.Markos, former Director of Indian Law Institute; Dr. Shanker Dayal Sharma, Former President of India; Shri Ram Krishna Hegde, Former Chief Minister of Karnataka.

Faculty includes 500* students enrolled in integrated law course, 1000* in three year law and 30* in LL.M.. The New Campus also have ITS, Public Health and Democracy, Engineering and IMS departments which consists of more than 1400* students. The campus is a self contained unit to provide all infrastructural facilities to teachers as well as students.

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

The Moot Court Association is the institution's student committee entrusted with fostering, administering and facilitating mooting activities and upholding the benchmark of excellence that Lucknow University has set for itself.

Established in 2012 by Dr. Ashish Kr. Srivastava with the view to promote oral advocacy skills and legal writing techniques. The association have been successfully organising moot court competitions year after year. The association also conducts other academic competitions like Debate and Quiz.



THE COMMITTEE IS HIGHLY PRAISED FOR CONDUCTION OF:

- 4 INTER COLLEGIATE MOOT COURT COMPETITIONS
- 8 INTER SEMESTER MOOT COURT COMPETITIONS
- 1 INTER COLLEGIATE MOOT COURT COMPETITION (HINDI)
- 2 DR. R.U. SINGH MEMORIAL NATIONAL MOOT COURT COMPETITION

LUMA: SESSION 2019-2020

Under the guidance of our Chairman Mr. Panchrishi Dev Sharma the Association began the Session 2019-2020 on a bright note by conducting two back to back events in the months of August and September.

SYMPOSIUM ON BASIC AND ADVANCED MOOTING ADVOCACY SKILLS

The Committee conducted a two day symposium on Basic and Advanced Mooting and Advocacy Skills. The event was graced by the presence of Hon'ble .Justice K.D.Shahi (Retd.) as the Chief guest. The Speakers for the event included Srijna Regmi,, Ashutosh Kumar Shukla and. Srijna Regmi, a PhD. Scholar from Oxford University joined the session by way of Video Conferencing. The event saw a footfall of 400 to 500 students.



8TH PROF. K.C. SRIVASTAVA INTER-SEMESTER MOOT COURT COMPETITION

The association successfully organized the 8th Prof. K.C. Srivastava Inter Semester Moot Court Competition from 11th – 14th September 2019. The competition was inaugurated by State Law Minister, Mr. Brijesh Pathak and witnessed a five judges bench of Hon'ble Justice Alok Mathur, Hon'ble Justice Ritu Raj Awasthi, Hon'ble Justice O.P. Srivastava (Retd.), Hon'ble Justice Y.C. Gupta (Retd.) and Former Additional Advocate General, Mr. Rakesh Chaudhary in the final round. The committee was privileged to see active participation of around 70 teams which took the event to magnanimous heights.



DR. R.U. SINGH MEMORIAL NATIONAL MOOT COURT COMPETITION

The 3rd Dr. R.U. Singh Memorial National Moot Court Competition is being held in the memory of the learned jurist Dr. Ram Ugrah Singh.

ABOUT DR.R.U. SINGH

Dr. Ram Ugrah Singh, is the chief architect of Indian Legal Education system. He completed his LL.B. and M.A. from University of Allahabad in 1927. He structured the Faculty of Law, University of Lucknow with great zeal and enthusiasm. He held the office of Dean, Faculty of Law till 1956. He also shaped the Law Faculty of Delhi and Banaras Hindu University (BHU). Distinction goes to him for drafting the Constitution of Nepal. The University of Lucknow has named its law library after him “Dr. R.U. Singh Law Library”.

He introduced subjects like Public International Law, Company Law, Legal History, Legal Remedies, Taxation, Labour Law in Faculty of Law, University of Lucknow. He also started two law journals, “The Federalist” and the “Indian Law



The 1st Dr. R.U. Singh Memorial National Moot Court Competition was conducted in the year, 2010. It comprised of a delegation of 30 teams. The event was graced by the presence of eminent High Court judges.

2nd DR. R.U. SINGH MEMORIAL NATIONAL MOOT COURT COMPETITION

The team was applauded last year for reviving the yearly competition of National Moot after a gap of 9 years. The 2nd edition of conducted in February, 2019. Participants came from across India from as far as Chennai in South and Delhi in North. Competition saw 22 teams arguing incessantly on the validity of the Insolvency and Bankruptcy Code, 2016. The Competition commenced with a Plantation Ceremony by the Chief Guest, Hon'ble Justice Khem Karan (Retd.) Three day event also included a Socials Night for the participating guests.



3rd DR. R.U. SINGH MEMORIAL NATIONAL MOOT COURT COMPETITION

The third edition of Dr. R.U. Singh Memorial National Moot Court Competition, 2020 is been organized by Lucknow University Moot Court Committee from 14 – 16 February, 2020.

. The 2nd edition of the event saw participation from law schools from all over the country including top law schools such as GLC Mumbai, NLU Assam, NLU Shimla, Symbiosis Pune, Faculty of Law Delhi University, School of Law NMIMS, Indraprastha University, Amity University etc with the winners being School of Law, Christ University. This edition of our flagship event aspires to take the event a step ahead of our previous edition. The event will be marked by the presence of many luminaries in the field of law including High Court judges and other renowned people from the field of law.

We are also proud to announce that the 3rd Dr. R.U. Singh Memorial moot court competition will be the first moot court competition of the country to be based on Article 370. It will give a chance to the students to argue on the legal aspects of one of the most heated topic of our country which is the validity of the special status which was given to the state of Jammu and Kashmir It will surely be one of a kind experience for the participants. This will also give the participants to put forward their stand on the issue from legal point of view unlike the political debates which are focused only on the fact whether the step by a particular government was right or wrong and not whether the article is justified legally in the present scenario or not.

ORGANIZING TEAM

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION (LUMA)

Gaurav Gupta
Student Convenor

Muskaan Agarwal
Co- Convenor

Harshita Rajnish
Co- Convenor



Harshit Singh

Swati Singh

Zeeshan Ayub

Tejaswini Bajpai

Sumit Verma

Shivi Chaddha

Aditya Pratap Singh

Ayush Pratap Singh

Ibteda Fatima

Anjali

Nishant Veer Singh

Shristy Gupta

Amrit Singh

Ashwani Madhesiya

Avanika Singh

Maitreyee Mishra

Swaraj Shukla

Gyanish Kumar

PATRONS:

Prof. C.P. Singh
Head & Dean
Faculty of Law
University of Lucknow

Shri. S.K. Shukla
Vice-Chancellor
University of Lucknow

Mr. Panchrishi Dev Sharma
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